

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH

Appeal No. E/886 /2008-SM[BR] E/ STAY /844 /2008 -SM[BR]

Date 12/08/2008

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S HINDUSTAN COPPER LTD.
KHETRI COPPER COMPLEX,
KHETRINAGAR,
DISTT. JHUNJHUNU (RAJ.)
M/S HINDUSTAN COPPER LTD.

Appellant

Vs

Respondent

C.C.E. JAIPUR I

I am directed to transmit herewith a certified copy of Final order No. 1131 /2008 -SM[BR] &S /465/2008 dated 5.8.2008

passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar

(SM Appeal Branch)

Copy to :

1. Respondent

C.C.E. JAIPUR I

N.C.R.BUILDING, STATUE CIRCLE, "C" SCHEME, JAIPUR 302005.

2. Adv. / Consult

MR.K.K ANAND

A-5,BASEMENT,LAJPAT NAGAR-III NEW DELHI-24

3. S.D.R.

~~4. J.C.D.R.~~

5. Bar association, CESTAT, New Delhi

6. M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7. M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

8. Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9. Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10. Nidheshak publications, I.P.Estate, new Delhi

11. Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

12. Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thyagaraya Road, T. Nagar, Chennai 60017

13. Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

14. Easy Service Tax Online Dot Com Pvt. Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad - 15

15. Office Copy

16. Guard file


Assistant Registrar
(SM Appeal Branch)

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
West Block No.2, R.K Puram, New Delhi-110066

COURT-IV

Date of hearing: 05.8.2008

Excise Stay Application No. 844/2008-SM(BR) in
Appeal No. E/886/08-SM(BR)

M/s Hindustan Copper Ltd.

Appellant

vs.

C.C.E. Jaipur-I

Respondent

Appearance:

Shri H. Bajaj, Advocate for the Appellant/Applicant
Shri R.K. Saini, DR for the Respondent

Coram: Hon'ble Mr P.K. Das, Member (Judicial)

Final Order No. 1131/2008-SM(BR)ES/465/08-SM

Per: P.K. Das

It is seen that the Applicant is a Public Sector Undertaking.
The Applicant failed to produce clearance Certificate of Committee
of dispute. In view of that stay application alongwith appeal is
dismissed for non-filling of COD clearance. The applicant is at
liberty to file application for restoration of appeal as and when COD
is available.

(Dictated and pronounced in the open court.)

(P.K. Das)
Member (Judicial)

K. Gupta